

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.8189/2020 (S.W.P. No.2202/2011)

Tuesday, this the 9th day of March, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

Dr. M. Yousuf Khan S/o Ab. Khaliq Khan R/o Trehgam, Kupwara Pulwama (Age 42 years)

.. Applicant

(Mr. Tasaduq H. Khawja, Advocate)

Versus

- 1. State of Jammu & Kashmir Through Commr./Secretary to Government Health and Medical Education Department Civil Secretariat, Jammu/Srinagar.
- 2. Jammu and Kashmir Public Service Commission, Through its Secretary Srinagar/Jammu.

.. Respondents

(Through Mr. Rajesh Thapa, Deputy Advocate General)



ORDER (ORAL)

Justice L. Narasimha Reddy:

Mr. Tasaduq H. Khawja, learned counsel for the applicant, submits that the T.A. has become infructuous.

3. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Pradeep Kumar) Member (A)

(Justice L. Narasimha Reddy) Chairman

March 9, 2021

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